



The Gauhati High Court At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

The Hon'ble Gender Sensitization & Internal Complaints Committee under the provisions of Clause 11(1)(b) of "The Gender Sensitization and Sexual Harassment of Women at the Gauhati High Court and District Courts (Prevention, Prohibition & Redressal) Regulations, 2014", on due approval of Hon'ble the Chief Justice, has been pleased to pass the order of admonition against Shri Suraj Kumar Baishya, Court Attendant after the allegations made against him vide a complaint from an aggrieved woman referred to the Gender Sensitization & Internal Complaints Committee were found to be proved under Clause 2 (I) (iii), Clause 2 (I) (ix) and Clause 2 (I) (xiv) of "The Gender Sensitization and Sexual Harassment of Women at the Gauhati High Court and District Courts (Prevention, Prohibition & Redressal) Regulations, 2014".

BY ORDER

Dated, Guwahati, the 22nd October, 2024.